

तुलना में लगभग 50 प्रतिशत अधिक है। अगर आंकड़े देखें, तो वर्ष 2012-13 तक जितना कम्पनसेशन दिया जा रहा था, वह कुल 309 करोड़ रुपये था। वर्ष 2013-14 में कम्पनसेशन के रूप में 761 करोड़ रुपये दिए गए और वर्ष 2014-15 में कम्पनसेशन के रूप में 1048.82 करोड़ रुपये दिए गए। हमारी तरफ से पूरी जिम्मेदारी से जहां-जहां पर कम्पनसेशन देने की आवश्यकता है। ... (व्यवधान)... हम स्टेट गवर्नमेंट से, अधिकारियों से दरखास्त करते हैं कि वे जल्द से जल्द पेपर वर्क कम्प्लीट करें जिससे कि कम्पनसेशन लोगों तक पहुंचे। मैं स्वयं झारखंड रिव्यू करने गया था, उस समय के मुख्य मंत्री के साथ लम्बी रिव्यू में, अधिकतर मेरा जो विषय था, वह यही था कि आप land authentication में मदद करिए जिससे कि कम्पनसेशन लोगों तक जल्दी पहुंच पाए।

Quality of mid day meals in schools

*35. SHRI A. W. RABI BERNARD : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the poor quality of mid day meals served in schools has affected the health of school-going children in many parts of the country;

(b) whether more children are falling sick after eating mid day meals in schools and the affected children are increasing year after year as per the data which shows 1,504 children were affected by poor quality meals during 2014, up from 442 during 2013, 247 during 2012 and 182 during 2011; and

(c) if so, the details thereof and the steps taken to improve the mid day meal scheme by maintaining quality control and regularly monitoring the scheme?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI) : (a) to (c) A Statement is laid on the table of the House.

Statement

(a) and (b) The Mid Day Meal Scheme is a Centrally Sponsored Scheme implemented in partnership with the States. The responsibility for day to day implementation of the scheme rests with the State Governments and is one of the world's largest school meal programmes where hot cooked meal is served to children of classes I-VIII of government and government aided schools on all school days and about 10.33 crore children in 11.67 lakh schools are covered on a daily basis. As per the guidelines laid down by the Central Government, a wholesome nutritious hot cooked meal is to be provided containing 450 calories and 12 grams of protein for primary school children and 700 calories and 20 grams of protein for Upper Primary school children. Many States/UTs enrich these meals by providing additional food items in the daily menu in their respective schools from their own resources.

An elaborate monitoring mechanism exists at the State and the Central level for smooth implementation of the scheme. The reports of the Monitoring Institutes engaged by the Central Government and Joint Review Missions sent to the States/UTs from time to time, have indicated that besides providing supplementary nutrition, MDMS has positive impact on the enrolment, retention, attention and attendance of the children in the class. It prevents class room hunger and promotes social integration and inclusion.

Apart from monitoring through a web enabled MIS system, the Central Government also monitors complaints received in the Ministry relating to *inter-alia* poor quality, irregularities, misappropriation etc. With a view to ensure more intensive monitoring, the Ministry, since July, 2014 has also started monitoring incidents of poor quality of meals reported in various sections of the media. The States are advised immediately after receiving reports from any corner of the country for taking corrective measures.

(c) The Central Government has taken following steps to ensure quality meals to the children:—

- (i) Training to cook-cum-helpers on safety, quality and hygiene aspects.
- (ii) States instructed to procure Agmark quality and branded items for preparation of mid day meals.
- (iii) Tasting of meals by 2-3 adults including at least one teacher before serving to children.
- (iv) System of testing of food samples by accredited laboratories.
- (v) Construction of kitchen-cum-stores for safe storage and preparation of meals in a hygienic environment.
- (vi) Engagement of cook-cum-helpers with an honorarium of ₹ 1000 per month to each cook-cum-helper.
- (vii) Upward revision of cooking cost by 7.5% every year from 2010.

The Ministry has also issued elaborate Guidelines to the State Governments on Food Safety and Hygiene for school based kitchens on 13th February, 2015.

SHRI A.W. RABI BERNARD: Sir, it is the best of times, but it has become the worst of times. Hope of our summer has become the winter of our despair. Sir, 33 per cent of our children are malnourished, according to a UNICEF and Global Health Data Survey. The Minister has given an elaborate reply. I would like to know as to who are

these 33 per cent Indian children who are malnourished. Have we identified them and how are we going to reach them?

SHRIMATI SMRITI ZUBIN IRANI: Sir, the hon. Member speaks of the winter of despair and I hope that he will contribute and work together to ensure that we march towards the spring of hope. Though he expects me to answer about the 33 per cent children who, according to the UNICEF report, are malnourished, I would like, through you, to attract his attention and say that the responsibility given to me is education of these children. And, through the Mid Day Meal Scheme, what we try to do is to attract attention towards class-room hunger and address it. It also helps us retain a lot of children within the school system. This is a Scheme under which we are continuously working with the State Governments to ensure that the infrastructure and all health and hygiene issues, particularly associated with the Scheme, are looked into. And, as my answer would reflect, Sir, special guidelines have been given to all State Governments on the food safety and hygiene methodology for preparing food under the Mid Day Meal Scheme in the school-based kitchens in February.

SHRI A.W. RABI BERNARD: Sir, it is not just the food that we are talking about; it is about nutrition, malnourishment. It is not only the availability of food, but also the availability of nutritious meal.

MR. CHAIRMAN: Please focus on the question that you have asked.

SHRI A.W. RABI BERNARD: Yes, Sir. The Minister, in her reply, has talked about how nutritious meal is being prepared. I would like to know whether the Government of India will send a team and study the special scheme which is being implemented in Ariyalur and Perambalur districts of Tamil Nadu, where special nutritious meal is being prepared after finding out that there are children who are malnourished.

SHRIMATI SMRITI ZUBIN IRANI: Sir, under the Mid Day Meal Scheme, the State Governments are free to add any quotient or component of nutritious food as they deem fit, apart from what has been prescribed by the Central Government. For the hon. Member, through you, Sir, I would like to highlight that for the children in primary schools, we have directed that hot-cooked meal be provided containing 450 calories and 12 grams of protein, and for upper-primary children, the provision is for 700 calories and 20 grams of protein. In so far as the best practices of the State of Tamil Nadu are concerned, these best practices are not only encouraged by the Central Government but also shared with other State Governments so that they can learn from such best practices. Additionally, in some way, I acknowledge the concern with regard to nutrition, which the hon. Member

has brought to the fore, and, I can say that within the Ministry, in conjunction with a few Doctors, we can look at the nutritional aspect of the Mid day Meal Scheme.

डा. अनिल कुमार साहनी : सभापति महोदय, आज बच्चों को जो खाना दिया जाता है, उसकी गुणवत्ता के संबंध में बार-बार प्रश्न उठता रहा है। पहले हम स्लेट लेकर पढ़ने जाते थे, आज बच्चा प्लेट लेकर जाता है। आज स्लेट का कोई मतलब नहीं रह गया है। स्कूल का प्रधान अध्यापक उससे खाना बनवाता है और फिर बच्चा प्लेट में खाना लेकर अपने घर चला जाता है। महोदय, मैं आपके माध्यम से मंत्री जी से यह पूछना चाहूंगा कि आप जिस प्रकार LPG का पैसा खाते में भेज रहे हैं, तो बच्चों के खाने के लिए जो पैसा दिया जाता है और जो भी बच्चा APL BPL है और जो बच्चा पढ़ता है, तो क्या उसके खाते में भी पैसा भेजने की कोई व्यवस्था है? क्या बच्चा स्कूल में खाली प्लेट ही लेकर जाएगा, क्या वह कभी स्लेट पर नहीं पढ़ेगा? क्या आपने कभी खाने की गुणवत्ता पर कभी ध्यान दिया है तथा इस ओर आप क्या कर रहे हैं? माननीय मंत्री महोदय, मैं आप से यह जानकारी लेना चाहता हूँ कि गरीब के बच्चों में आज जो नक्सलवाद और माओवाद पैदा हो रहा है, वह इसी कारण से हो रहा है कि उसको सिर्फ खाने के लिए स्कूल में भेजा जा रहा है। उसको खैरात दी जा रही है। आप उसको डायरेक्ट बैंक खाते में भेजिए, ताकि बिचौलिया उस बच्चे का खाना न खा सके, मैं इस पर स्पष्टीकरण चाहूंगा।

श्री सभापति : आप सवाल पर सवाल पूछिए।

डा. अनिल कुमार साहनी : सर, मैं यही सवाल पूछ रहा हूँ कि आप खाते में पैसे दीजिएगा, ना कि आप उससे डायरेक्ट खाना बनवाएं। जो बच्चा वहां जाता है, वही खाना बनाता है।

श्री सभापति : यह मिड-डे मील की बात हो रही है।

डा. अनिल कुमार साहनी : सर, मैं मिड-डे मील, मध्याह्न भोजन के बारे में पूछ रहा हूँ।

श्रीमती स्मृति जुबिन ईरानी : सर, मैं आपके माध्यम से कहना चाहती हूँ कि बच्चों को मिड-डे मील के अंतर्गत स्कूल में खाना देना खैरात नहीं है, वह बच्चे का अधिकार है, मैं सबसे पहले तो यह स्पष्ट कर दूँ। मैं दूसरी बात यह कहना चाहती हूँ कि हम प्रदेश की सरकारों के साथ मिलकर मिड-डे मील की योजना चलाते हैं। किसी भी स्कूल में चाहे वह छात्र है या अध्यापक है, खाना बनाने का काम न अध्यापक का है और न ही छात्र का है, मैं बार-बार इस सदन में बोल चुकी हूँ और साथ ही अपने लिखित प्रश्न के उत्तर में भी दे चुकी हूँ। जहां तक खाने की गुणवत्ता की बात है, तो मैं आपके माध्यम से आदरणीय सदस्य से कहना चाहूंगी कि ग्राम पंचायत, ग्राम सभा और साथ ही स्कूल मैनेजमेंट कमेटी, जिसमें 75 प्रतिशत उन बच्चों के माता-पिता होते हैं, जो स्कूल में जाते हैं, उनको अधिकार दिया जाता है कि मिड-डे मील के सभी संबंधित प्रावधानों में खाना कैसा दिया जाए और मैन्यू क्या हो, इन सबको निश्चित करने का अधिकार उनका है। जिन स्कूलों या सेन्टर्स में यह मिड-डे मील बनता है, उनको यह अधिकार दिया गया है और यह आदेश भी दिया गया है कि कितना foodgrain receive हुआ और कब

receive हुआ, कितना foodgrain इस्तेमाल किया गया तथा कहां से परचेज किया गया? कितने बच्चे मिड-डे मील खा रहे हैं, डेली मैन्यू क्या है और वे कौन से कम्युनिटी मेम्बर्स हैं, जो इसको सुपरवाइज़ करते हैं, मॉनिटर करते हैं, उनका रोस्टर स्कूल और सेन्टर के बाहर लिखित रूप में आम जनता को देने का आदेश है। चूंकि प्रदेश की सरकार इसका संरक्षण करती है और इसे इम्प्लीमेंट करती है, तो मैं आपके माध्यम से यह कहना चाहती हूँ कि इन सभी विषयों में जब-जब जनता अथवा सांसद चिंता व्यक्त करते हैं, तो हम स्टेट की सरकारों तक वह चिंता पहुंचाते हैं और समाधान लाते हैं।

श्रीमती रजनी पाटिल : सर, मैं आपके माध्यम से मंत्री महोदया से यह कहना चाहती हूँ कि दोपहर का भोजन यूपीए सरकार की ऐसी देन है, जिसमें गरीब का कोई भी बच्चा भूखा स्कूल में नहीं जा सकता, लेकिन इसके बारे में कभी-कभी बहुत सी शिकायतें आती रहती हैं। सर, मैं आपके माध्यम से मंत्री महोदया से यह पूछना चाहती हूँ कि जिस मध्याह्न भोजन के लिए चार हजार करोड़ रुपए की कटौती की है, जैसा कि आनन्द शर्मा जी ने बताया है, तो उस मध्याह्न भोजन को देने के लिए क्या सरकार कोई ऐसे कदम उठाएगी, जिसमें Self Help Groups, जिसमें लोकल महिलाएं हैं, अगर उन महिलाओं को काम दिया गया, तो उसमें कोई भी टकराव नहीं आएगा, क्योंकि उन महिलाओं के बच्चे वहां जाएंगे, तो वे अच्छा खाना बनाएंगे और दूसरी बात यह है कि जो SHG हैं, वह भी आत्मनिर्भर हो सकते हैं, तो एक तीर से दो निशाने साधे जाएंगे।

श्रीमती स्मृति ज़ुबिन ईरानी : सर, मैं आदरणीय सांसद से यह कहना चाहती हूँ कि देश में बच्चों को शिक्षा का अधिकार प्राप्त हो, यह प्रावधान तब लागू हुआ था जब माननीय अटल बिहारी वाजपेयी जी देश के प्रधान मंत्री थे। चूंकि शिक्षा चिंता का विषय न केवल हमारा है, बल्कि आपका भी है। बच्चे वोट बैंक नहीं हैं, इसलिए मैं आभारी हूँ कि हम सब इस सदन में ...**(व्यवधान)**....

SHRI ANAND SHARMA: Mr. Chairman, Sir, I have a very important objection. The House has been misinformed. The Right to Education was given by the UPA Government. The Minister must not misinform the House.

SHRIMATI SMRITI ZUBIN IRANI: I think, Sir, it would be...**(Interruptions)**...

SHRI ANAND SHARMA: Either the Minister should correct it ...**(Interruptions)**...

SHRIMATI SMRITI ZUBIN IRANI: Sir, the Constitutional Amendment has made educational right to come into existence. ...**(Interruptions)**...

SHRI ANAND SHARMA: This is a question of the privilege of this House, Sir. ...**(Interruptions)**... It is a question of the privilege of the House, Sir. ...**(Interruptions)**... When was the Right to Education given? ...**(Interruptions)**...